

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Shandhyam S/o Sh. Lal Bhagwan EC : 3055	PA in the court of Sh. Ashutosh Kumar, PO (WAC)-01, Central District, Tis Hazari Courts, Delhi.	PA in the court of Dr. Kamini Law, District Judge (Commercial Court)-02, Central District, Tis Hazari Courts, Delhi.
2.	Ms. Monika Gupta EC : 5155	PA in the court of Dr. Kamini Law, District Judge (Commercial Court)-02, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Deepak Joshi S/o Sh. Harish Chander Joshi EC : 84073616	PA in the court of Sh. Lal Singh, District Judge (Commercial Court)-01, South-East District, Saket Courts, New Delhi.	PA in the court of Sh. Rajeev Bansal, District Judge (Commercial Court) (Digital) -04, South District, Saket Courts, New Delhi.
4.	Ms. Neelha Yadav W/o Sh. Ramesh Yadav EC : 22310726	PA in the court of Ms. Monika Saroha, PO, Labour Court-02, Rouse Avenue Court Complex, New Delhi.	PA in the court of Sh. Lal Singh, District Judge (Commercial Court)-01, South-East District, Saket Courts, New Delhi.
5.	Sh. Manish Kumar EC : 71484496	PA in the court of Sh. Gaurav Gupta, Spl. Judge (NDPS), South District, Saket Courts, New Delhi.	PA in the court of Ms. Monika Saroha, PO, Labour Court-02, Rouse Avenue Court Complex, New Delhi.
6.	Sh. Pawan Kr. Vashisht S/o Sh. Harphool Singh EC : 5419	PA in the court of Sh. Rajeev Bansal, District Judge (Commercial Court) (Digital)-04, South District, Saket Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Ms. Lovely Kamari D/o Sh. Hans Krishna Choudhary	PA in the court previously presided over by Sh. Gaurav Gupta, the then ASI-09, South-East District, Saket Courts, New Delhi. (Since abolished)	PA in the court of Sh. Gaurav Gupta, Spl. Judge (NDPS), South District, Saket Courts, New Delhi.
8.	Ms. Savita Yadav W/o Sh. Rakesh Kumar Yadav	PA in the court previously presided over by Sh. Gaurav Gupta, ASI-09, South-East District, Saket Courts, New Delhi. (Since abolished)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Sujata D/o Sh. Harish Kumar EC : 69061804	PA in the court previously presided over by Sh. Dharmender Singh, ASI-08, South-East District, Saket Court, New Delhi. (Since abolished)	PA in the court of Sh. Dharmender Singh, ADI-01, West District, Tis Hazari Courts, Delhi.
10.	Ms. Kawaljeet Kaur EC : 3129	PA in the court previously presided over by Sh. Dharmender Singh, the then ASI-08, South-East District, Saket Court, New Delhi. (Since abolished)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
11.	Ms. Rajni Sharma EC : 3524	PA in the court of Sh. Dharmender Singh, ADI-01, West District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
12.	Ms. Saroj Bala EC : 3425	Sr. PA in the court previously presided over by Sh. Chander Mohan, ASI-07, South District, Saket Courts, New Delhi. (Since abolished)	Sr. PA in the court of Sh. Chander Mohan, PO, Labour Court-06, Rouse Avenue Court Complex, New Delhi.
13.	Ms. Priya Jansal D/o Sh. Suresh Kumar Jansal	PA in the court previously presided over by Sh. Chander Mohan, the then ASI-07, South District, Saket Courts, New Delhi. (Since abolished)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
14.	Ms. Rita Singh EC : 3069	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

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15.	Ms. Swati Jain EC: 41840798	PA in the Court of Ms. Swati Katyar ASJ (Spl. FTC), East District Karkardooma Courts, Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
16.	Ms. Roma Singh EC: 3289 / 99858616	Sr. PA in the Court of Ms. Swati Katyar ASJ (Spl. FTC), East District Karkardooma Courts, Delhi	Sr.PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
17.	Sh. Yougal Kishore EC: 13706	PA in the court of Sh. Ashutosh Kumar, PO-MACT-01, Central District, Tis Hazari Courts, Delhi.	PA in the court of Dr. Kamini Law, District Judge (Commercial Court)- 02, Central District, Tis Hazari Courts, Delhi.
18.	Ms. Anita Vohra W/o Late Sh. Rajan Vohra EC: 3523	PA in the court of Sh. Mayank Aggarwal, MM-09, Central District, Tis Hazari Courts, Delhi. [All further orders]	PA in the Court of Sh. Ashutosh Kumar, PO-MACT-01, Central District, Tis Hazari Courts, Delhi.
19.	Ms. Jyoti Tiggae W/o Sh. Neel Kamal Kujur EC: 56837236	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Mayank Aggarwal, MM-09, Central District, Tis Hazari Courts, Delhi. [All further orders]
20.	Ms. Ruby Jain W/o Sh. Nikhil Jain EC: 13703	PA in the court of Sh. Raj Kumar Singh, MM (NI Act), Digital Court-05, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Ashutosh Kumar, PO (MACT)-01, Central District, Tis Hazari Courts, Delhi.
21.	Sh. Deepak Jha S/o Sh. Shankar Jha EC: 21357773	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Raj Kumar Singh, MM (NI Act), Digital Court- 05, Central District, Tis Hazari Courts, Delhi.

Note:-

- Ms. Ruby Jain, PA EC: 13703 (mentioned at S. No. 20) is hereby directed to upload all the orders due for uploading which have been passed during your posting within one week positively and submit the report to Sh. Raj Kumar Singh, MM (NI Act), Digital Court-05, Central, Tis Hazari Courts, Delhi failing which disciplinary action shall be initiated against you, as per rules.
- All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
- Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

Girish Kathpalia
15.3.23

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 20990-110 /Admn-I/P&T/HQs/2023

Dated, Delhi the 15 MAR 2023

Copy forwarded for information and necessary action to:-

- The Ld. Principal District & Sessions Judge, West/ South-East/South/East, Delhi/New Delhi.
- The Ld. Principal District & Sessions Judge-cum-Spl. Judge, (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- The Ld. Officer In-Charges, Accounts Branch, Central/ West/ South-East/South/East, Delhi/New Delhi.
- The Personal Office of the undersigned.
- The Officers/Officials concerned.
- The Sr. A.O (I) / A.O.(I) / Admn. Branch, Central/ West/ South-East/South/East, Delhi/New Delhi
- The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- The Dealing Official, Leave Section, Room No. 11A, Central, Tis Hazari Courts, Delhi
- The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
- The Dealing Official, Lays, Computer Branch, Central, Tis Hazari Courts, Delhi.
- The Web-site Committee, Tis Hazari Courts, Delhi.

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